



SOUTH DELHI MUNICIPAL CORPORATION
OFFICE OF THE EXECUTIVE ENGINEER (EMS) WZ
ZONAL BUILDING, NEAR SHIVAJI COLLEGE,
RAJA GARDEN, NEW DELHI-110027
(Email ID: - eeemswest@gmail.com)



No.-D/EE(EMS)WZ/2020-21/ 193

Dated: 27/7/2020

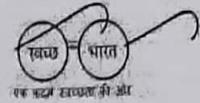
In reference to letter No. SDM/DC/NDD/MISC/2020/558-63 dated 22.07.2020, it is stated that action taken report has already been sent to SDM (Delhi cantt) 12/1 Jam Nagar House, Shahjahan Road vide this office letter No. D/EE (EMS)/WZ/19-20/422 dated 11.01.2020. However copy of the same is enclosed herewith for necessary action please.


EE (EMS)/WZ

SDM(Delhi Cantt)
New Delhi District
12/1 Jam Nagar House
Shahjahan Road, New Delhi



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No.-D/EE(EMS)WZ/2019-20/ 422

Dated: 11/01/2020

To,

THE SUB-DIVISIONAL MAGISTRATE (DELHI CANTT.)
12/1, JAM NAGAR, HOUSE, SHAHJAHAN ROAD
NEW DELHI – 110011

**Subject: - In the matter of Sh. Yogesh Aggarwal & Ors. vs South Delhi
Municipal Corporation & Ors. before Hon'ble NGT in application No.
1015/2019.**

Sub head : Action Taken Report.

In the matter of Application No. 1015/2019 between Sh. Yogesh Agarwal & ors. vs Municipal Corporation & ors. regarding removal of Dhalao No. 137, Mayapuri Ph-II, Ward No. 010-S. Hon'ble National Green Tribunal Principle Bench vide order dated 18.11.2019 directed SDMC and the SDM Mayapuri to look into the matter and take action in accordance with law as well as to furnish an action taken report in the matter within one month by email judicial.ngt@gov.in.

SDM Mayapuri, (Delhi Cantt.) conveyed a meeting on 06.01.2020 in his chamber attended by the applicant and EMS staff. In the meeting the applicant was asked to furnish a set of paper to the SDMC as per direction issued by the Hon'ble NGT and the SDMC to submit an action taken report accordingly. The applicant submit the set of papers in the office of EE (EMS)/WZ on dated 10.01.2020 vide dairy No. 3019.

The site was immediately jointly inspected by EMS staff, concerned Sanitation Superintendent and the representative of the Concessionaire, M/s EESL. As per the finding of the joint inspection the concerned SI and the concessionaire vide letter No. D/EE(EMS) WZ/2019-20/400 dated 10.01.2020 had directed to submit a site feasible report in this regard immediately. Apart from this the concessionaire was further directed to: -

1. Provide appropriate machinery/equipment for this site, so that the MSW collected/dumped be removed frequently and not remain dumped outside as well as on floors.
2. Regularly, supervise the Dhalao so that no waste or waste material be thrown outside the Dhalao. Also send daily report of lifting of MSW twice a day along with before and after photographs till further date of hearing, Submit detailed action plan for closing of this Dhalao as well as to shift the MSW to other nearest Dhalao within 3 days positively so that consolidated reply can be filed in Hon'ble NGT.
3. Regularly, keep the Dhalao neat & clean and maintain hygienic condition at the site as per terms and condition of the agreement otherwise strict action

shall be initiated against your firm as per terms & conditions of the agreement.

The concerned SS as well as the Concessionaire vide letter No. ECOGREEN/SDMC/2019-20/9387 dated 14.01.2020 reported that:-

- (1) Dhalao No. 137 Mayapuri Ph-II, Ward No. 010-S, is a prominent Dhalao where huge quantity of garbage, approximately 6-7 MT per day has been collected/dumped.
- (2) In case of closing of this Dhalao sanitation condition of the area will be badly affected.
- (3) There is no other Dhalao in nearby vicinity at which the garbage dumped at this Dhalao can be diverted.
- (4) To provide good sanitation condition in the area as per Rules and Regulation this Dhalao is essentially required to be maintained.

In view of above, as per primary prayer of the applicant the shifting/closing of Dhalao bearing No. 137 in Ward No. 010-S, Mayapuri Ph-II, West Zone is not seems feasible. However, as per alternative prayer of the applicant, the SDMC shall ensure that the Dhalao be maintained on regular basis and the concessionaire, M/s EESL provide appropriate machinery/equipments, sufficient staff at this site to remove the MSW collected/dumped frequently as well as keep the Dhalao neat & clean and maintain the hygienic condition at the site as per terms & condition of the agreement.

EE (EMS)/WZ

Copy for kind information to:-

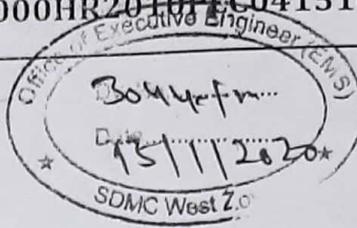
1. DC/West Zone
2. SE/DEMS-I.
3. AE/EMS: To pursue and report.
4. SS/WZ: To pursue and report
5. M/s EESL : For necessary action please.
6. Office Copy.

EE (EMS) WZ

ECOGREEN ENVIROTECH SOLUTIONS LIMITED

(FORMERLY KNOWN AS A2Z WASTE MANAGEMENT (LONI) LIMITED)

CIN: U90000HR2010PLC041510



No. ECOGREEN/SDMC/2019-20/9387

Date: - 14.01.2020

To,

The Executive Engineer (EMS)
West Zone
South Delhi Municipal Corporation
Dr. Sahib Verma Bhawan
New Delhi- 110027.

Sub :- Integrated Collection and Transportation of Municipal Solid Waste and Street Sweeping Waste in West Zone of SDMC.

Respected Sir,

With reference to the Letter NO . D/EE(EMS)WZ/2019-20/400 dated 10-Jan-2020 we would like to bring your kind attention towards following points:-

1. Average MSW collected/dumped at Secondary Collection Point i.e. Dhalao No.137, Mayapuri Ph-II, Ward No. 010-S on daily Basis.

Ans. On an average 6-7 MT per day collected/dumped

2. This Dhalao is to be closed and take action for transfer of the MSW collected at this site to nearby another Secondary Collection Point.

Ans. No. Dhalao No.137, Mayapuri Ph-II, Ward No. 010-S will not be closed because on this Dhalao huge amount of garbage is dumped and if the dhalao will close the sanitation will be disturbed.

With Warm Regards,

For Ecogreen Envirotech Solutions Limited

(Authorized Signatory)

Dr. N. K. Jain
A/EE(EMS)/WZ

15/1/2020

Regd. Office: O-116, DLF Shopping Mall, DLF Phase-I, Arjun Marg, Gurgaon-122002 (Haryana)
Corp office: Plot No. B-38, Institutional Area, Sector-32, Gurgaon-122001 (Haryana)
Tel: + 91-124-4517600 website: www.a2zgroup.co.in email id: info@a2zemail.com

NGT के आदेशानुसार वाई नम्बर 18-9/पश्चिमी क्षेत्र में मायापुरी औद्योगिक क्षेत्र जेस-II, प्लॉट C-176 के सामने Odellas No. 137 को बन्द करने के लिए E.E. (DEMS) W2 द्वारा रिपोर्ट मांगी गई है। जिसके सम्बन्ध में रिपोर्ट की जाती है कि उक्त बूलाब पर प्रतिदिन काफी मात्रा में कुड़ा आता है इसलिये बन्द करना सम्भव नहीं है। बन्द होने पर किण्वक की सजाई व्यवस्था वांछित होगी।

रिपोर्ट प्रस्तुत है।

SS/102.14/1220

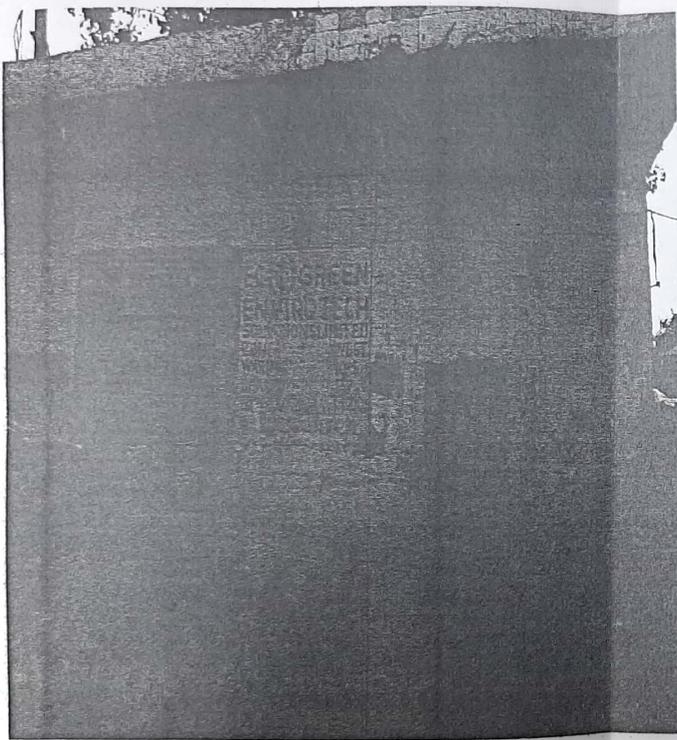
13/10/20
ISHWAR SINGH
SDMC SI/102.14/1220
SI/102/12

13/01/2020
HARI KISHAN
SANITARY GUIDE
SDMC / W.No. 102/12

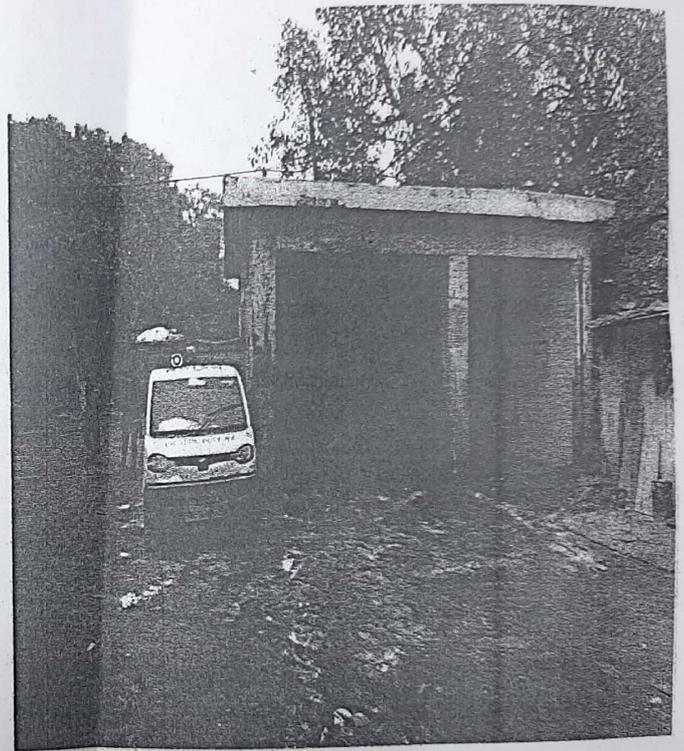
EE/EMS/ W2 .

DHALAO NO-137/10 S MAYAPURI

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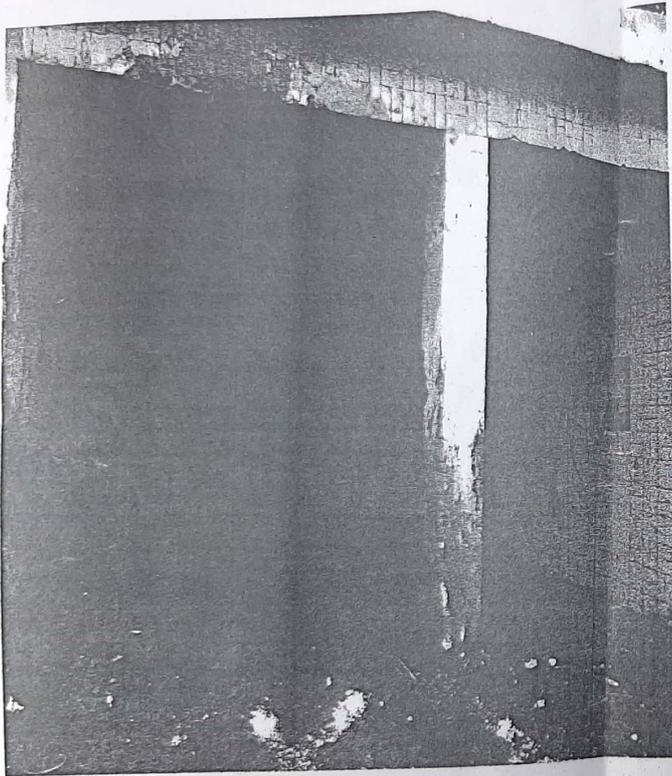


SIDE VIEW



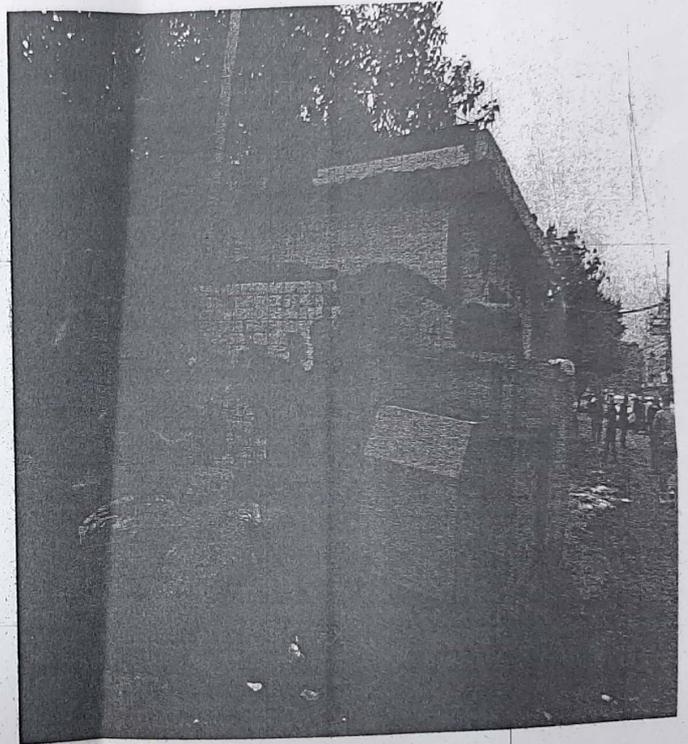
FRONT VIEW

DHALAO NO-137/10 S MAYAPURI



FRONT VIEW

DHALAO NO-137/10 S MAYAPURI



BACK SIDE VIEW